

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3286**

TO BE ANSWERED ON THE 01ST JANUARY, 2019 / PAUSHA 11, 1940 (SAKA)

COASTAL SECURITY

3286. SHRIMATI KIRRON KHER:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the progress achieved with regard to enhancing coastal security during the period of 2014-18;

(b) the steps taken by the Government to encourage foreign participation in the Indian Coastal Security Market;

(c) whether these have resulted in filling the gap between demand for security equipment and capacity of the domestic industries;

(d) if so, the details thereof; and

(e) the steps being taken by the Government to enhance the security cover of minor ports and make them compliant with the ISPS Code?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a) to (d) : Coastal Security Scheme has been implemented in phases since 2005, with the objective of strengthening capacity and infrastructure of Police Force of the coastal States/UTs for patrolling and surveillance of coastal areas, particularly shallow areas close to the coast. Under the scheme, 200 Coastal Police Stations are operational, and Coastal Police has been equipped with 204 boats, 30 jetties, 284 four-wheelers, 554 two-

wheelers, 97 check-posts, 58 out-posts and 30 barracks. The Coastal Police Stations are also equipped with navigation/communication equipment, card readers, equipment enhancing night operation capabilities of boats, computer systems, etc.

(e) : A “Compendium of Guidelines” on security of minor ports has been circulated to all stakeholders including coastal States/UTs in 2016. It contains broad spectrum of basic security arrangements including ISPS code compliance which are needed at minor ports to address various security concerns.
